

DIVISION BENCH  
COURT - II

**O-204**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

RCP(IB)/1(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22<sup>ND</sup> JULY 2024**

|                  |   |
|------------------|---|
| IN THE MATTER OF | <b>HINDUSTAN ADHESIVE &amp; CHEMICALS<br/>VS<br/>ALISHAN VENEER &amp; PLYWOOD PRIVATE LIMITED</b> |
| UNDER SECTION    | <b>IBC UNDER SEC 9</b>  |

**Appearance (via video conferencing/physically)**

Mr. Sailendra Kumar Tiwari, Adv. ] For the IRP  
Mr. Sambhu Mahato, Adv. ]  
Mr. Goutam Mukherjee, RP ]

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **3<sup>rd</sup> September, 2024**.

**Anamitra Pal  
Court Officer**